### GOVERNMENT OF INDIA MINISTRY OF COAL

## LOK SABHA UNSTARRED QUESTION NO. †3447 TO BE ANSWERED ON 09.08.2023

#### **Transportation of Coal to Railway Projects**

#### †3447. SHRI SUNIL KUMAR SINGH:

Will the Minister of **COAL** be pleased to state:

- (a) whether the Government is aware of the recommendations made in the report of the Parliamentary Standing Committee on Coal Mines and Steel regarding Barwadih-Chirmiri rail line project and Chatra-Gaya new rail line project;
- (b) whether the Government had written any letter to Coal India Limited (CIL) for the said rail line projects;
- (c) if so, the details thereof along with the dates on which CIL received the letters from the Railways in this regard;
- (d) whether CIL has sent any reply to Railways regarding Barwadih-Chirmiri Rail Line Project and Chatra-Gaya New Rail Line Project; and
- (e) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

- (a): Yes, Sir.
- (b) & (c): Ministry of Railways had written a letter to Ministry of Coal on 18.11.2021, forwarding therewith a letter dated 04.09.2021 of Chhattisgarh Government, requesting to consider the proposal of Government of Chhattisgarh for providing consent of South Eastern Coalfields Limited (SECL) for cost sharing of new BG line between Barwadih to Ambikapur (182 km). Ministry of Coal had forwarded the aforesaid letter to Coal India Limited vide letter dated 07.12.2021.

No letter was received from Ministry of Railways on Chatra - Gaya new rail line project.

(d) & (e): SECL had informed Chhatisgarh Government that financials of the company and the extant guideline do not permit further investments against the offered proposals. Further, CIL had communicated their response to Chhattisgarh Railway Company Limited (CRCL) vide their letter dated 24.01.2022.

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